Declaration of Assets and Liabilities

Year - 2023-2024

I, SATYENDRA KUMAR YADAV, son/daughter/wife of SHREE RAM CHANDRA YADAV, aged 47 years, belonging to BIHAR VIDHAN SABHA, PATNA service and presently working as ASSISTANT SECTION OFFICER give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**Details of movable assets** 

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) MANORMA KUMARI	Depend ant-1 Name- RIYA KRITI	Dependa nt-2 Name- DIYA DRISHTI	Dependa nt-3 Name- SHREYA SRISHTI	Dependa nt-4 Name- PRANJAL PRANAV (SON)	Depend ant-5 Name- ALPA AROHI
(i)	Cash	Rs-5,000/-	NIL NAME AND ASSESSED.	NIL	NIL	NIL E. T.	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	CO.OP BANK, R.D- Rs-500/-	NIL	UNIION BANK OF INDIA Rs 1200/-		NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	in companies							
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	POST OFFICE SAVING A/C- Rs-26000/- R.D- Rs-1000/- POST OFFICE TDR Rs300000 LIC POLICY-Rs- 6489/-YEARLY Rs-1096/-	LIC Rs-3270/-	NIL	NIL	NIL	NIL STATE OF THE S	NIL
(v)	Motor Vehicles (details of make, etc.)	MOTOR MAESTRO SCOOTY No-BR01DL0473	NIL	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	GOLD 20 GM SILVER 200 GM	NIL	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL  ORDER DE LA CALLADA DE LA	NIL	NIL	NIL Desired to	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. \* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) MANORMA KUMARI	Depend ant-1 Name- RIYA KRITI	Depend ant-2 Name- DIYA DRISH TI	Depend ant-3 Name- SHREYA SRISHTI	Depend ant-4 Name- PRANJAL PRANAV (SON)	Depend ant-5 Name- ALPA AROHI
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	UNDIVIDED ANCESTRAL/ PARENTAL PROPERTY AT MISHRAULI, POST- KOYALADEVA DIST- GOPALGANJ	NIL	NIL	NIL	NIL	NIL	NIL /
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	13 DHUR AT BETAURA PHULWARIS HARIF, PATNA	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement)	UNDIVIDED ANCESTRAL/ PARENTAL PROPERTY AT MISHRAULI, POST- KOYALADEVA, DIST- GOPALGANJ AND	NIL	NIL	NIL	NIL	NIL	NIL
	- Current market value	COMMERCIAL SHOP AT KHAIRATIYA BAZAR, PO- POST- KOYALADEVA, DIST- GOPALGANJ		1325,00 et 14 1205			r Language reconstruction of the construction	
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	NIL STATES	NIL	NIL	NTL	NIL	NIL	NIL
v) (	Others (such as nterest in property)	NIL	NIL	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities  $\!\!\!/$  overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on JANUARY 2023		
(a)	(i) Loans from Banks (ii) Loans from financial institutions	10,000,00	<u>se vinden er bet perent sete</u> e klassefferen bider 1980 te sen		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		

is u	(b) dues to departments dealing with supply of water	NIL DIGUES TO	Committee is NIL no wild		
	(c) dues to departments dealing with supply of electricity	NHL -/ == 45 = 0	PLANTAGE NILING AVIET-		
	(d) dues to departments dealing with telephones	NIL es	NIL		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL		
	(f) Other dues, if any	NIL	NIL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	F.Y2022-2023 TAX PAID Rs-85,822/- PAN No- AFQPY4316Q	NIL .		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL		
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL		
	(iv) Property Tax	NIL	NIL		

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	PTS/BLA-983								
Gender	:-	M	M (M/F)							
Date of Birth										
		1	5	0	1	1	9	7	7	(DD/MM/YYYY)
Class/Group	В	B (A/B/C)								
Cadre									-54	
		ADMINISTRATIVE CADRE BLAS. PATNA								
		(Full Name e.g. B.A.SBihar Administrative Service,								
		D.C	C DIL							

B.S.S.- Bihar Secretariat Service etc.)

Home District

**GOPALGANJ** 

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Lotte englya Kermon yada

Name of Employee: SATYENDRA KUMAR YADAV

Designation: ASSISTANT SECTION OFFICER

Department- Bihar vidhan sabha, Patna.

Date: - 27-01-2024

Place:-PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.